

of the Representation of the People Act, 1951, for the period of 1-4-1957 to 30-6-1959 is Rs. 4,75,356-03.

Nepali-speaking People in Darjeeling

1632. { Shri Muhammed Elias:
Shrimati Renu Chakravartty:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in the three hill sub-divisions of Darjeeling District of West Bengal, the number of Nepali-speaking people form the overwhelming majority of the population;

(b) whether it is also a fact that a large number of castes speaking Nepali were categorised as non-Nepali in the last census; and

(c) whether any steps are being taken to rectify these matters in 1961 census?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) According to 1951 Census, about 26 per cent. of the population in the three hill sub-divisions of Darjeeling District spoke Nepali as mother-tongue.

(b) No.

(c) Does not arise.

इस्पात नगरों में कृषि तथा डेरी फार्म

१६३३. डा० राम सुभग सिंह : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दुर्गापुर, रूरकेला और भिलाई के नवनिर्मित नगरों में स्थानीय औद्योगिक जनता की मांग की पूर्ति के लिये कृषि फार्म, डेरी फार्म इत्यादि स्थापित करने का प्रबन्ध कर रही है ;

(ख) यदि हाँ, तो क्या इस सम्बन्ध में कोई योजना बनाई गई है ; और

(ग) उस योजना की रूपरेखा क्या है ?

इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : (क) से (ग). सरकार ने अभी तक रूरकेला, भिलाई और दुर्गापुर इस्पात के नगरों में कृषि फार्म, डेरी फार्म इत्यादि स्थापित करने का कोई निर्णय नहीं किया है ।

M.B.B. College, Agartala

1634. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether under orders of Central Government some professors and lecturers of M.B.B. College, Agartala, Tripura have been granted increments in pay varying from Rs. 5 to Rs. 10 at a time;

(b) if so, whether Accountant General, Assam has objected to such general increments; and

(c) what steps does Government propose to take to remove the objections if so raised?

The Minister of Education (Dr. K. L. Shrimali): (a) Advance increments ranging from 5 to 10 and special pay in the case of Principal and Senior lecturers incharge of Departments were granted in August, 1958.

(b) Yes, Sir.

(c) It is proposed to regulate the salary of each member of the teaching staff concerned according to F.R. 27 of the P. & T. Compilation of Fundamental and Supplementary Rules.

Evictions in Tripura

1635. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of eviction cases of Belonia and Sabroom were forwarded to the District Magistrate, Tripura for investigation and necessary action on the 25th June, 1958;

(b) If so, whether any investigation was made in these cases; and